

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. N. T. GHADGE
COURT 39 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
REPORT				
1	SESSIONS CASE	100171/1989	State Nagpada police station Vs Ratnayya Narasayya	
2	SESSIONS CASE	101091/1987	The State of Maharashtra (Trombay Police Station) Vs Abbas Abdul Raheman and ors	APP Mr. V. D. More
HEARING				
3	SESSIONS CASE	100491/2017	The Colaba Police Station Vs Hitesh Raja Kartakpandi	
4	ABA	101362/2019	Nadir Safarali Karimi Vs State Shivaji Park Police Station	Shreya Srivastava
5	ABA	101424/2019	Leena Manohar Ahuja Vs State Bhandup Police Station	Equa Juris The Law Firm
6	ABA	101461/2019	Kunal Manohar Ahuja Vs State Bhandup Police Station	Equa Juris The Law Firm
7	ABA	101533/2019	Swapnil Shivaji Warke And 2 Others Vs State Bhandup Police Station	S.M.Gaonkar And Associates
8	ABA	101920/2019	Dr. Ajay Dharmaraj Yadav And 2 Other Vs State of Pant Nagar Police Station	Aniket Shridhar More
9	ABA	102059/2019	Purushottam Shankar Madalkar and 2 Others Vs State Vikhroli Police Station	Aniket A Yadav
10	ABA	100096/2020	Ravi Arya And 3 Others Vs State Dadar Police Station	Rahul Moghe
11	ABA	100097/2020	Gaurav Ravi Arya Vs State Dadar Police Station	Rahul Moghe
12	CRI BAIL APPLN	101135/2020	Mr. Akshay Tanaji Mahangare Vs State of Maharashtra - Through Chunabhatti Police Station	S. P. Associates
13	BAIL APPLN SC	101275/2020	Ratan Dablu Gupta @ Kisan Vs state - Pant Nagar Police Station	Adv Anil Jaising Jadhav

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14	CRI BAIL APPLN	101347/2020	STATE GOVERNMENT - Kurla Police Station Vs Mukhtar Ahmed Shafiul Hasan Shaikh	SPP Sufian Qureshi
15	CRI BAIL APPLN	1001414/2020	STATE GOVERNMENT-Trombay Vs Chaitanya Johari@ Chaitanyakumar Soni	
16	CRI BAIL APPLN	101460/2020	Jaan Mohd Farid Shaikh - Applicant. Vs State- Ghatkopar Police Station - Respondent.	Dipika S Gupta.
<u>EVIDENCE PART HEARD</u>				
17	SESSIONS CASE	100120/2018	The State of L.T. Marg Police Station Vs Maheshkumar @ Umesh @ Hariya Lakhanram Rawane	
<u>EVIDENCE</u>				
18	SESSIONS CASE	100982/2015	The State of D.B.Marg Police Station, Vs SATYAVATI KRISHNA PILLE.	
<u>CHARGE</u>				
19	SESSIONS CASE	100529/2016	THE STATE OF BANDRA POLICE STATION Vs DEEPAK RAVINDRA JOSHI.	
20	SESSIONS CASE	100339/2017	KHAR POLICE STATION Vs TAUKIR JAHANGIR KHAN	
21	SESSIONS CASE	100309/2018	The State of Shivaji Nagar Police Station Vs Mohd. Shakib Ansar Ahmed Shaikh and Others	
22	SESSIONS CASE	1000604/2018	The State of Khar Police Station Vs Shahnawaz Mohammed Yusuf	APP
<u>ORDER</u>				
23	CRI M A	100716/2019	Sewaram Hariramji Daga @ Appeal ----19 @ MA 717-19 @ BA 658-19 - Appellant Vs SSJ Commodities Pvt. Ltd. - Respondent	Dipak S. Pophale
24	CRI M A	100718/2019	Rajesh Daga @ Appeal ----19 @ MA 719-19@ BA 659-19 - Appellant Vs SSJ Commodities Pvt. Ltd. - Respondent	Dipak S. Pophale
25	SESSIONS CASE	100840/2019	The State of Maharashtra - Byculla Police Station Vs Faijal Javed Shaikh	APP

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26	ABA	101286/2019	Nitin Balshiram Landge And 5 Others Vs State Ghatkopar Police station	Prabhakar B Parse
27	ABA	100491/2020	Tushar Siddharth Kamble And 3 Others Vs State Bhandup Police Station	Ratnish Shobhnath Dubey
28	CRI BAIL APPLN	101354/2020	STATE GOVERNMENT Vs Abdul Wahid Abdul Aziz Shaikh	
<u>NO SAY ORDER</u>				
29	CRI M A	100480/2019	Avinash Marutirao Arondekar@Revn.- --19-,MA-479-19-Aplnt. Vs M/s. Dhanlaxmi Bank Ltd.-Respdt.	Sayaji D. Nangare
<u>REPLY/SAY</u>				
30	SESSIONS CASE	101435/2019	The State of Maharashtra - Antop Hill Police Station Vs Naresh Surendra Sabarwal	APP
31	CRI BAIL APPLN	100848/2020	Mohd. Ibrahim Abdul Sattar Shaikh --- Applicant Vs The State of Maharashtra - Kurla Police Station -- Respondent	Asit Singh
32	CRI BAIL APPLN	101428/2020	The State of Mankhurd Police Station Vs Motilal @ Mama Yosef Pakhare and other	APP Prakash J. Salsingikar
(Main Matter SESSIONS CASE/0100039/2018)				
33	ABA	100672/2020	Sohel Mukadam Vs State of Maharashtra, Vinoba Bhave Nagar Police Station,	Moin Khan
34	ABA	100697/2020	Sandeep Nagesh Mane Vs The State of Maharashtra, Vakola Police Station	Shweta Jain
<u>SAYHEARING ON EXH.READY</u>				
35	SESSIONS CASE	100083/2014	The State Juhu P.S Vs Suraj Aditya Pancholi	Adv Prasanna Patil with adv Mangesh Deshmukh